

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 14th July, 2025

S.O 190 .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints Shri Mudasir Sikander, Block Development Officer, Breng Kokernag to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate during his deployment at Panjtarni to Holy Cave (SANJAY-2025) with effect from 12-07-2025 for a period of two months.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated :- 14 -07 - 2025

No. LAW- Powr/18/2022-10

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Anantnag. This is with reference to letter No. DMA/JUDICIAL/GEN/2025/1294-98 Dated:- 12-07-2025 .
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. Shri Mudasir Sikander, BDO (Breng Kokernag), Anantnag.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W/7.S.C).
8. Incharge Website section

Additional Secretary to Government
Department of Law, Justice & PA



14.7.2025